COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 260 OF 2016 & IA NO. 541 OF 2016

Dated: 23rd October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Maharashtra Eastern Grid Power Transmission Co. Ltd.	 Appellant(s)
Vs.	
Maharashtra Electricity Regulatory Commission	 Respondent(s)

Counsel for the Appellant(s)	: Mr. Sanjay Sen, Sr. Adv. Mr. Hemant Singh a/w Mr.Shourya Malhotra Mr. D. Bhatt (Reps.)

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

<u>ORDER</u>

IA No. 541 of 2016 (for exemption from filing certified copy of the impugned order) is allowed.

As agreed by learned counsel for the parties, list the matter for hearing on <u>06.12.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd